

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AVANTI SYSTEM INTEGRATORS PRIVATE LIMITED Date of Commencement of Liquidation: 28-07-2023; List of Stakeholders as on Date: 25-10-2023; Name of IP: Mr. VinodKumar Pukhraj Ambavat; Process Number: 1; Last 5 digitof registration number: 10743

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 602435 | 0 | 602435 | | | | NA |
| 2 | Liquidation costs incurred till date | 0 | 4000 | 0 | 4000 | | | | NA |
| 3 | Secured financial creditors | 0 | 0 | 0 | 0 | | | | NA |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | | | | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | | | | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | | | | NA |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 | | | | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 1 | 40329409 | 1 | 40329409 | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 1 | 40935844 | 1 | 40935844 | 0 | 0 | 0 | |